

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 225/241//HDB/2017
NAME OF THE COMPANY	Redson consultancy services Pvt Ltd
NAME OF THE PETITIONER (S)	Kandula Srinivasa Rao & another
NAME OF THE RESPONDENT(S)	Redson consultancy services Pvt Ltd &(07)others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V.S. Chowdary Y. Anantha Raman	Senior Jurist	9885054464	[Signature]
S. Chidambaram	PCS	9849086651	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate for R <sub>1</sub>	9000666072	[Signature]
S.V.S. Chowdary Senior Y. Anantha Raman Jurist	Advocate for Respondent	9885054464	[Signature]

ORDER

Heard Mr.S.Chidambaram Learned PCS for the Petitioner and Mr.Naresh Kumar Learned Counsel and Mr.SVS Chowdary Learned Senior Counsel and Y.Anantha Raman Learned Counsel for the Respondent.

At the request of both the Learned Counsels, post the case on 08.03.2018

[Signature]

Member (T)

[Signature]

Member (J)